

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 1730
TO BE ANSWERED ON 28.12.2017

ENGAGEMENT OF MGNREGS WORKERS

1730. SHRI ASHWINI KUMAR:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the Government of Haryana has approached Union Government for permission to engage Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) workers to lift the residue of paddy crop from fields to check stubble burning;
- (b) if so, the details thereof; and
- (c) the action taken by the Union Government on the request of the State Government?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a) & (b): Yes, Madam. The State Government of Haryana requested that labour under MGNREGA may be allowed to be utilized for a period of one month during the peak season to lift the residue of paddy crop from the fields to check stubble burning.

(c): The activities such as disposal of residue of paddy crop from fields are not included in the list of permissible activities as mentioned in the Schedule-I of the Act.
